

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.09.2022 (FRIDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

After rising of Court - II

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 8 of 2022 in Comp. App. (AT) (Ins) No. 1506 of 2019	Excise and Taxation Department Bahadurgarh, Haryana Vs. Allied Strips Ltd. & Anr.	Manisha Agrawal Narain	

For Hearing

2.	Comp. App. (AT) (Ins) No. 46 of 2020 & I.A. No. 3133, 3259 of 2022	Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Shruti Agarwal	Chayan Gupta
3.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2
4.	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia-R2
5.	Comp. App. (AT) (Ins) No. 1015 of 2021	Vijay Kumar Gupta Vs. Canara Bank	Kushal Bansal	PBA Srinivasan Parth Tandon
6.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	Rohit Sharma	Amar Vivek-R1 & 2 Abhishek Anand-R3 Himanshu Shekhar-R4 & R5 Arun Shrivastava

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**By order of Hon'ble Chairperson
-sd/-
Registrar**